NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 95/16	TP 55/17	For compl-iance	433(e)/ 433(f)	Oriental Bank of Commerce Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
-	M-MOHAMED IBRHHM	lehlut	1 John M
	9845405248	<u>ORDER</u>	

Counsel for Petitioner is present. Matter is listed today for hearing. We have seen office note. List it for clarification on 20/10/2017.

Member (T)

Member (J)